

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE
REASI

NO:- 26/PDSJR

DATED:- 03.05.2020

O R D E R

Consequent upon the directions of the Hon'ble High Court vide Order No1608/GS dated 03.05.2020 and In continuation to this office Order No.4/PDSJR dated 14.04.2020 , the following arrangement as per below mentioned roster schedule is hereby made for taking up Bail/remand and other extremely urgent Civil/Criminal matters by Judicial Officers through virtual mode from their respective residences.

District Court Complex Reasi

S.No	Name of the Court	Period of Duty	Contact Details
1	Pr. District and Sessions Court Reasi	4 th to 17 th of May 2020	94191-48882 panditkamlesh54@gmail.com
2	Sub-Judge/ CJM Reasi	4 th to 9 th of May 2020	94191-67319 amarjeetsinghlangeh@gmail.com
3	Munsiff JMIC Reasi	10 th to 13 th of May 2020	94196-15018 rimpi112k8@gmail.com
4	Addl Spl. Mobile Magistrate Reasi	14 th to 17 th of May 2020	99062-51017 advassma54@gmail.com

Sub-Judge JMIC Court Katra

5	Sub-Judge JMIC Katra	4 th to 10 th of May 2020	94191-15224 romesh100571@gmail.com
6	Munsiff JMIC Katra	11 th to 17 th of May 2020	70062-13080 adv_sunilkumar13@rediffmail.com

Munsiff JMIC Court Mahore

7	Munsiff JMIC Mahore	4 th to 17 th of May 2020	99062-63900 r.k.tadyal123@gmail.com
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All the Judicial Officers of District Reasi along with staff members shall remain available at all times at their respective residences to deal with any business of emergent nature by virtual mode as explained by this office order number 716/PDJSR dated. 26.3.2020.

Note:- All the Judicial officers/Duty Magistrates are impressed upon to immediately respond to the calls and grievances of Litigants/Advocates.

Kamlesh Pandit
Pr. District and Sessions Judge
Reasi

Copy to:-

1. Worthy Registrar General J&K High Court at Jammu for kind information.
2. Secretary to Hon'ble Administrative Judge, District Reasi for kind perusal of his Lordship.
3. SSP District Reasi for information
4. System Officer, e-Courts for uploading the same on official website of District Court.
5. Office File

Pr. District and Sessions Judge
Reasi